

**THE REPORT OF THE INDIAN DELEGATION
TO THE UNITED NATIONS CONFERENCE ON
TRADE AND DEVELOPMENT HELD IN
GENEVA**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the Table a copy of the Report of the Indian Delegation to the United Nations Conference on Trade and Development held in Geneva from March 21 to June 16, 1964. [Placed in Library. See No. LT-2964/64].

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT
(EXCLUDING RAILWAYS) FOR THE
YEAR 1964-65**

MINISTER OF LAW AND SOCIAL SECURITY (SHRI A. K. SEN): Sir, with your permission, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a Statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) for the year 1964-65.

**REPORT OF THE JOINT COMMITTEE
OF THE HOUSES ON THE
PREVENTION OF FOOD
ADULTERATION (AMENDMENT
BILL, 1963**

SHRI ARJUN ARORA (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

**EVIDENCE TENDERED BEFORE
THE JOINT COMMITTEE OF THE
HOUSES ON THE PREVENTION
OF FOOD ADULTERATION
(AMENDMENT) BILL, 1963**

SHRI ARJUN ARORA: Sir, I beg to lay on the Table a copy of the

evidence tendered before the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

**STATEMENT ON THE FLOOD
SITUATION IN THE COUNTRY**

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI S. D. MISRA): Sir, I beg to lay on the Table a Statement on the flood situation in the country. [Placed in Library. See No. LT-2969/64].

**BILL LAID ON THE TABLE THE
STATE BANK OF INDIA
(AMDT.) BILL, 1964**

SECRETARY: Sir, I beg to lay on the Table a copy of the State Bank of India (Amendment) Bill, 1963, as passed by the Lok Sabha.

MR. CHAIRMAN: The Prime Minister will make a statement on the Commonwealth Prime Ministers' Conference held in July, 1964, in London, at 12.45 P.M. today.

SHRI BHUPESH GUPTA (West Bengal): Sir, as far as the flood statement is concerned, we would like to have a discussion in this House. We are giving notice of a motion for an early discussion of the situation.

SHRI A. B. VAJPAYEE (Uttar Pradesh): We want a discussion on the flood situation and we have given notice of a motion.

MR. CHAIRMAN: We should have time to study the statement.

**ENQUIRY RE MOTIONS FOR PAPERS
AND CALLING ATTENTION
NOTICES**

SHRI M. N. GOVINDAN NAIR (Kerala): I have given notice of a Motion for Papers regarding the situation arising in Kerala due to the refusal of the Chief Minister to